

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/16	TP 79/17	Hearing	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.M. Jindal 98450 12379 ADVOCATE	Petitioner	B.M. Jindal

Counsel for Petitioner is present. No representation for respondents. Objections not filed.

Today the matter is listed for filing objections. No representation for respondent. Objections not filed though time is granted as a last chance. Respondent is therefore, called, absent and he is treated as absent.

For hearing counsel for petitioner, list it on 10.08.2017.


MEMBER (J)